NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

TP 37-A in T.P. No. 37/397-398/NCLT/AHM/2016(New) CA 69 of 2016 in C.P. No. 22/397-398/CLB/MB/2013(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2017

Name of the Company:

Subhash Chand Sahay & Ors.

Bhagyoday Katha Products Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Puagnesh M-Joshi

For Petilionier of

2. DIPENSHAH

ADVOCATE FOR ROSPONDED Reper Rul

ORDER

Learned PCS Mr. Pragnesh Joshi present for Petitioner. Learned Advocate Mr. Dipen Shah present for Respondents no. 5, 6 and 7.

Learned Counsel for petitioner and learned Counsel for Respondent requested for adjournment.

List the matter on 05.09.2017 for final hearing.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 18th day of July, 2017.

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